

IN THE INCOME TAX APPELLATE TRIBUNAL, DELHI 'D' BENCH,
NEW DELHI

BEFORE SHRI N.K. BILLAIYA, ACCOUNTANT MEMBER
AND
MS. SUCHITRA KAMBLE, JUDICIAL MEMBER
(THROUGH VIDEO CONFERENCING)

ITA No.3290/DEL/2015

[A.Y 2010-11]

M/s. Kirpa Ram Dairy (P)
Ltd. Near Bus Stand, Murad
Nagar, Ghaziabad

Vs.

DCIT
Circle-1
Ghaziabad

Appellant by : Sh. Deepesh Garg, Advocate

Respondent by : Sh. K.J Singh, CIT

Date of Hearing : 27.10.2020
Date of Pronouncement : 27.10.2020

ORDER

PER N. K. BILLAIYA, AM:

1. This appeal by the assessee is preferred against the order of the CIT(A), Muzaffarnagar dated 03.03.2015 pertaining to A.Y. 2010-11.
2. The sum and substance of the grievance of the assessee is that the CIT(A) erred in confirming the addition of Rs.4.27 crores made by the AO on account of share premium.

3. At the very outset the counsel for the assessee stated that the assessee is contemplating to settle the dispute under Vivad se vishwas scheme and is awaiting certificate from the appropriate authority. The appeal may be taken as withdrawn.

4. Though the DR requested for adjournment but we are of the opinion that the appeal can be dismissed as withdrawn. However, the assessee would be at liberty to approach the Tribunal if for some technical reason the dispute is not settled under Vivad se vishwas scheme.

5. In the result, the appeal filed by the assessee is dismissed as withdrawn.

Order pronounced in the open court on 27.10.2020.

Sd/-

[SUCHITRA KAMBLE]
JUDICIAL MEMBER

Dated: 27.10.2020

Neha

Copy forwarded to:

1. Appellant
2. Respondent
3. CIT
4. CIT(A)
5. DR

Sd/-

[N. K. BILLAIYA]
ACCOUNTANT MEMBER

Asst. Registrar
ITAT, New Delhi

Date of dictation	27.10.2020
Date on which the typed draft is placed before the dictating Member	27.10.2020
Date on which the typed draft is placed before the Other member	27.10.2020
Date on which the approved draft comes to the Sr.PS/PS	27.10.2020
Date on which the fair order is placed before the Dictating Member for Pronouncement	27.10.2020
Date on which the fair order comes back to the Sr. PS/ PS	27.10.2020
Date on which the final order is uploaded on the website of ITAT	27.10.2020
Date on which the file goes to the Bench Clerk	27.10.2020
Date on which file goes to the Head Clerk.	
The date on which file goes to the Assistant Registrar for signature on the order	
Date of dispatch of the Order	